

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

O.A.No.490/2014

Date of decision : October 11, 2019.

Coram: Dr.Bhagwan Sahai, Member (Administrative)
R.N. Singh, Member (Judicial).

1. Shri S.G.Khatri,
Age : 56 years, Working As FTDO,
Nishta Bhavan, CGO Building,
New Marine Lines, Churchgate,
Mumbai -400020
& Residing at 301,
Ashalok Apartment,
3'd floor, Netaji Road,
Ulhasnagar- 4,
Dist.Thane
2. Shri D.G.Bokade,
Age : 56 years, FTDO,
Nishta Bhavan, CGO Building,
New Marine Lines, Churchgate,
Mumbai -400020
& Residing at
Vishanka Apartment,
A-wing, R.No.2, 1 floor,
Rameshwadi,
Near Pruthi Building
Badlapur (West), Thane-421503
3. Smt. Indira Ramakrishnan,
Age: 56 years, FTDO
Nishta Bhavan, CGO Building,
New Marine Lines, Churchgate,
Mumbai -400020
& Residing at
B-501, Shri Rajratnadeep society
Plot No.4, Sector-20,
Jalvayu Kharghar-410210
Navi Mumbai.
4. Smt. J.K. Padmashali,
Age 55 years, FTDO,
Nishta Bhavan, CGO Building,
New Marine Lines, Churchgate,
Mumbai -400020

& Residing at V-1, Flat No.405,
Sunder Nagar, S.V.Road,
Malad (West) Mumbai- 400 064

5. Smt. Susamma Stephen,
Age 54 years, FTDO,
Nishta Bhavan, CGO Building,
New Marine Lines, Churchgate,
Mumbai -400020
& Residing at
C-210, Vijaysmriti CHS Ltd.
Road No.4
Pendse Nagar, Dombivli (East)
Pin-421201

.. applicants.

(By Advocate Shri P. P. George).

Versus

1. The Secretary,
Ministry of Commerce,
Udyog Bhavan,
Maulana Azad Road,
New Delhi - 10011.
2. The Director General of Foreign Trade,
Udyog Bhavan,
Maulana Azad Road,
New Delhi - 110011.
3. The Additional Director General
Foreign Trade,
Nishta Bhavan,
New CGO Building,
New Marine Lines,
Churchgate,
Mumbai -400020.
4. Shri Vishal Sharma
O/o Additional Director General
of Foreign Trade
Central Licensing Area
I.P.Bhawan, I.P.Estate,
New Delhi - 110 002
5. Shri Navtej Singh
O/o Joint Director General of
Foreign Trade

CR Building, The Mail,
Amritsar - 143 001

6. Shri Vivek Singh
O/o Joint Director General of
Foreign Trade
3rdfloor, Udyog Bhawan
Tilak Marg,
Jaipur (Rajasthan)- 302 005
7. Shri Akshay SC
O/o Joint Director General of
Foreign Trade
C& E wing, 6 floor
Kendriya Sadan, 17h Main
2nd Block, Karomangala
Bangalore - 560 034
8. Shri P. Saikrishna
O/o Additional Director General of
Foreign Trade
4t floor, Shastri Bhawan Annexe
26, Heddows Road, Nungambakkam
Chennai - 600 006
9. Dr. Praveen Kumar
O/o Additional DGFT
Nistha Bhawan, New Marine Lines
Churchgate, Mumbai -400 020
10. Shri Sonawane Rishikesh Bhagawan
O/o Joint Director General of
Foreign Trade
PMT Commercial Complex
Shakerseth Road, Swargate
Pune - 411 037
11. Ms. Tanu Singh,
O/o Additional Director General of
Foreign Trade
Central Licensing Area
I.P.Bhawan, I.P.Estate,
New Delhi 110 002
12. Dr. Sukhabir Singh Badhal
O/o Additional Director General of
Foreign Trade
Central Licensing Area
I.P.Bhawan, I.P.Estate,

New Delhi 110 002

13. Dr. Rahul Singh .
Probationer (on training at IIFT
w.e.f. 16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan,
New Delhi 110 011.
14. Shri Prasoon Jha
Probationer (on training at IIFT w.e.f.
16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan, New Delhi 110 011.
15. Shri Anupam Kumar
Probationer (on training at IIFT w.e.f.
16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan, New Delhi 110 011
16. Shri Devender Singh
Probationer (on training at IIFT w.e.f.
16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan,
New Delhi- 110 011
17. Shri Kamble Prakash Satyawar
Probationer (on training at IIFT w.e.f.
16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan, New Delhi 110 011
18. Shri Ramesh Kumar Verma
Probationer (on training at IIFT w.e.f.
16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan,
New Delhi - 110 011
19. Dr. Banavath Punnam Kumar
Probationer (on training at IIFT w.e.f.
16.12.2013)
O/o Director General of Foreign Trade
Udyog Bhawan,
New Delhi 110 011.

.. Respondents.

(By Advocates Shri V. S. Masurkar and Shri L. S.

Shetty).

O R D E R (O R A L)

Per : R. N. Singh, Member (Judicial)

Present.

1. None for the applicant.
2. None for the official respondents.
3. Shri L. S. Shetty, learned counsel for the private respondents no.4,5,9,13,14,15,17 and 19.
4. The matter is of the year 2014 and listed for final hearing.
5. There was no representation on behalf of the applicant even on the previous dates i.e. 02.08.2019, 06.07.2019 and 05.04.2019.
6. It appears that the applicant has lost interest in pursuing the matter.
7. In view of the above, the OA is dismissed in default as well as for non-prosecution by the applicant. No costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.

JD
22/01/17

